

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

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CP (CAA) No. 897/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	JSS Software & Parks Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	Mr. TAPAS K. DAS, Advocate Mr. Shashi Agaswal, C.A.	Petitioner	Jen 20/7/18

ORDER

Ld. Counsel and Company Secretary for the Petitioner is present.

Heard. Admit. Reserved for Orders.

SD

(Jinan K.R.)  
Member (J)